

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 37(ND)/2015

IN THE MATTER OF:

Rupak Gupta & Anr.

.... **APPLICANT / PETITIONER**

Vs

U. P. Hotels Ltd. & Ors.

.... **RESPONDENT**

SECTION:

Under Section 397/398

Order delivered on 19.01.2018

Coram:

**CHIEF JUSTICE (RETD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHINCAL)**

PRESENTS:


For the Petitioner(s):-

For the Respondent 4(a)-4(f): Mr. L.K. Bhushan, Mr. Anirudh Arunkumar, Advocates
Ms. Sanjana Sharma, Advocate

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for arguments on 02.02.2018.


**(M. M. KUMAR)
PRESIDENT**


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**